

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the issue raised by the hon. Member.

Need for implementation of Metro Rail projects in Tamil Nadu

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Sir, I thank you for permitting me to speak on implementation of Metro Rail projects in Tamil Nadu. Coimbatore is the second largest city by GDP in the State of Tamil Nadu after the capital of Chennai with the population of approximately 30 lakhs.

Apart from the local traffic, the people from neighbouring districts travel to Coimbatore city for work, education and medical needs. Technically, 15 to 20 lakh people commute daily in and around Coimbatore for the above purposes. Considering these aspects, the State Government of Tamil Nadu proposed for the Metro Rail project in Coimbatore city. The Feasibility Study and Detailed project Report (DPR) have been completed and the State Government of Tamil Nadu had allocated Rs. 6,670 crores.

So far, the coordination and support between the Ministry of Housing and Urban Affairs, Government of India and the State Government of Tamil Nadu is remarkable. However, I request the Ministry of Housing and Urban Affairs to provide the Central financial assistance as early as possible to initiate the execution of Coimbatore Metro Rail project.

The fastest growing Tier II cities in the State of Tamil Nadu such as Madurai, Trichy, Tirunelveli, and Salem are also expecting the Metro Rail options owing to its necessity and economic performance. Kindly consider these projects, as the State Government of Tamil Nadu is eager to implement these projects with the necessary support in both financial and executional levels.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI T.K.S. ELANGO VAN (Tamil Nadu): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I too associate myself with the issue raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI TIRUCHI SIVA: Sir, two Members have spoken in their mother tongue.

MR. CHAIRMAN: *Nanri*. I hope everybody would start speaking in their mother tongue. Now, Shri Harnath Singh Yadav.

Denial of OBC status to candidates residing in Delhi since 1993

श्री हरनाथ सिंह यादव (उत्तर प्रदेश) : माननीय सभापति महोदय, दिल्ली प्रदेश की सरकारी नौकरियों की भर्ती में वर्ष 1993 के बाद से दिल्ली में स्थायी निवास कर रहे अन्य पिछड़े वर्ग के बेरोजगार अभ्यर्थियों को आरक्षण का लाभ न दिये जाने के संबंध में मैं आपके और सदन के माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ।

महोदय, दिल्ली प्रान्त की नौकरियों की परीक्षा लेने वाली संस्था 'दिल्ली अधीनस्थ सेवा चयन आयोग' द्वारा अन्य पिछड़े वर्ग का लाभ केवल उन अभ्यर्थियों को दिया जा रहा है, जिनके परिवार का कोई सदस्य दिल्ली में वर्ष 1993 के पहले से रह रहा है। महोदय, दिल्ली प्रदेश के राजस्व विभाग द्वारा वर्ष 1993 के बाद से जो लोग दिल्ली के बाहर से आकर दिल्ली में स्थायी रूप से निवास कर रहे हैं, जिनके पास दिल्ली में स्थायी निवास करने के समस्त पहचान पत्र मौजूद हैं